RAJYA SABHA

Monday, the 1st July, 2019/10th Ashadha, 1941 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair

BIRTHDAY WISHES TO CHAIRMAN

HON. MEMBERS: Happy Birthday to you, Sir.

MR. CHAIRMAN: Thank you all.

OATH OF AFFIRMATION MEMBERS SWORN

Shri Ram Vilas Paswan (Bihar)

Shri Ashwini Vaishnaw (Odisha)

श्री सभापति: रामविलास जी, कितने साल हो गये, आप अपनी सीट पर जाइए और बताइए। How many times? ...

SHRI RAM VILAS PASWAN: Sir, eleven times.

MR. CHAIRMAN: Both Lok Sabha and Rajya Sabha.

SHRI RAM VILAS PASWAN: Yes, Sir; nine plus two times.

श्री सभापति: आपका अभिनन्दन । And Sharadji?

SHRI SHARAD PAWAR: Sir, fourteen times.

MR. CHAIRMAN: We are fortunate to have both, Sharadji and Ram Vilasji, who have such a vast experience in both Legislature and Parliament. Good!

PAPERS LAID ON THE TABLE

Report of the Prasar Bharti, New Delhi (2017-18) and related Papers

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI PRAKASH JAVADEKAR): Sir, I lay on the Table:—

- A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 31 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990 :—
 - (a) Annual Report of the Prasar Bharati, New Delhi, for the year 2017-18.

- (b) Review by the Government working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 49/17/19]

MOU between Government of India and BBJ and SIL

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIR AND THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES. (SHRI ARJUN RAM MEGHWAL): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

(i) Memorandum of Understanding between the Government of India (Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises) and the Braithwaite Burn and Jessop Construction Company Limited (BBJ), for the year 2019-20.

[Placed in Library. See No. L.T. 90/17/19]

(ii) Memorandum of Understanding between the Government of India (Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises) and the Scooters India Limited (SIL), for the year 2019-20.

[Placed in Library. See No. L.T. 89/17/19]

Report of the LAG

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, I, on behalf of Shri Anurag Singh Thakur, lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended March, 2018 - Union Government - Department of Revenue (Indirect Taxes - Central Excise and Service Tax) - Report No. 4 of 2019.

[Placed in Library. See No. L.T. 78/17/19]

STATEMENT BY MINISTER

Status of Implementation of the recomendation Contained in the Fifty-Eighth Report of Department-related Parliament Standing Committee on Finance

सामाजिक न्याय और अधिकारिता मंत्री (श्री थावरचन्द गहलोत): महोदय, मैं श्रीमती निर्मला सीतारमण जी की ओर से राजस्व विभाग, वित्त मंत्रालय की अनुदान मांगों (2018-19) के संबंध में विभाग संबंधित